

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 22, 2019

No. 3072 /Admin. (Services)/2019

Smt. **Seema Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Judge Small Causes Court, Aligarh in the vacant court.

No. 3073 /Admin. (Services)/2019

Smt. **Karuna Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Chief Judicial Magistrate, Aligarh in the vacant court.

No. 3074 /Admin. (Services)/2019

Smt. **Ritu Nagar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Aligarh in the vacant court.

No. 3075 /Admin. (Services)/2019

Smt. **Asifa Rana**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Aligarh in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 3076 /Admin. (Services)/2019

Sri **Kuldeep Singh-II**, Additional Chief Judicial Magistrate (Northern Railway), Aligarh to be Secretary (Full Time), District Legal Services Authority, Aligarh in the vacant court.

No. 3077 /Admin. (Services)/2019

Sri **Dhirendra Singh**, Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ambedkar Nagar at Akbarpur.

No. 3078 /Admin. (Services)/2019

Sri **Ashok Kumar-XII**, Civil Judge, Senior Division (Fast Track Court), Ambedkar Nagar at Akbarpur to be Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur.

No. 3079 /Admin. (Services)/2019

Sri Vidya Bhushan Pandey, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha to be Chief Judicial Magistrate, Amroha in the vacant court.

No. 3080 /Admin. (Services)/2019

Sri Raghendra Mani, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha to be Civil Judge, Senior Division, Amroha in the vacant court.

No. 3081 /Admin. (Services)/2019

Sushri Akanksha Garg, Civil Judge, Senior Division (Fast Track Court), Amroha to be Secretary (Full Time), District Legal Services Authority, Amroha in the vacant court.

No. 3082 /Admin. (Services)/2019

Sushri Archana Tewari, Secretary (Full Time), District Legal Services Authority, Auraiya to be Chief Judicial Magistrate, Auraiya in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Auraiya.

No. 3083 /Admin. (Services)/2019

Dr. Suresh Kumar, Civil Judge, Senior Division (Fast Track Court), Auraiya to be Civil Judge, Senior Division, Auraiya in the vacant court.

No. 3084 /Admin. (Services)/2019

Sri Eshwar Saran Kannaujia, Civil Judge, Senior Division (Fast Track Court), Bahraich to be Secretary (Full Time), District Legal Services Authority, Bahraich vice Sri Navneet Kumar Bharti.

No. 3085 /Admin. (Services)/2019

Sri Navneet Kumar Bharti, Secretary (Full Time), District Legal Services Authority, Bahraich to be Civil Judge, Senior Division, Bahraich in the vacant court.

No. 3086 /Admin. (Services)/2019

Sri Jagannath, Additional Civil Judge, Senior Division, Bahraich to be Additional Chief Judicial Magistrate, Bahraich vice Smt. Poonam Pathak.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 3087 /Admin. (Services)/2019

Smt. **Poonam Pathak**, Additional Chief Judicial Magistrate, Bahraich to be Chief Judicial Magistrate, Bahraich in the vacant court.

No. 3088 /Admin. (Services)/2019

Sri **Shri Pal Singh**, Secretary (Full Time), District Legal Services Authority, Balrampur to be Chief Judicial Magistrate, Balrampur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Balrampur.

No. 3089 /Admin. (Services)/2019

Sri **Virendra Nath Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Chief Judicial Magistrate, Barabanki in the vacant court.

No. 3090 /Admin. (Services)/2019

Smt. **Shubhi Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Civil Judge, Senior Division, Barabanki in the vacant court.

No. 3091 /Admin. (Services)/2019

Smt. **Jyoti Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Barabanki in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 3092 /Admin. (Services)/2019

Sri **Nand Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Secretary (Full Time), District Legal Services Authority, Barabanki in the vacant court.

No. 3093 /Admin. (Services)/2019

Sri **Harish Chandra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Secretary (Full Time), District Legal Services Authority, Bareilly vice Sri Atul Chaudhary.

No. 3094 /Admin. (Services)/2019

Sri **Atul Chaudhary**, Secretary (Full Time), District Legal Services Authority, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Yash Pal Singh Lodhi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 3095 /Admin. (Services)/2019

Sri Yash Pal Singh Lodhi, Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Bareilly vice Sri Piyush Siddhartha.

No. 3096 /Admin. (Services)/2019

Sri Piyush Siddhartha, Civil Judge, Senior Division, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Arvind Kumar Shukla.

No. 3097 /Admin. (Services)/2019

Sri Arvind Kumar Shukla, Chief Judicial Magistrate, Bareilly to be Judge Small Causes Court, Bareilly in the vacant court.

No. 3098 /Admin. (Services)/2019

Smt. Shweta Yadav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Secretary (Full Time), District Legal Services Authority, Basti vice Sri Pradeep Kumar Singh-I.

No. 3099 /Admin. (Services)/2019

Sri Pradeep Kumar Singh-I, Secretary (Full Time), District Legal Services Authority, Basti to be Civil Judge, Senior Division, Basti in the vacant court.

No. 3100 /Admin. (Services)/2019

Sri Anand Shukla, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Additional Chief Judicial Magistrate, Basti vice Smt. Ankita Dubey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 3101 /Admin. (Services)/2019

Smt. Ankita Dubey, Additional Chief Judicial Magistrate, Basti to be Chief Judicial Magistrate, Basti in the vacant court.

No. 3102 /Admin. (Services)/2019

Sri Abhinav Yadav, Civil Judge, Senior Division (Fast Track Court), Bhadohi at Gyanpur to be Additional Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Alok Kumar Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 3103 /Admin. (Services)/2019

Sri **Alok Kumar Yadav**, Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Chief Judicial Magistrate, Bhadohi at Gyanpur in the vacant court.

No. 3104 /Admin. (Services)/2019

Sri **Ashutosh-II**, Secretary (Full Time), District Legal Services Authority, Bhadohi at Gyanpur to be Civil Judge, Senior Division, Bhadohi at Gyanpur in the vacant court.

No. 3105 /Admin. (Services)/2019

Sri **Vimal Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Secretary (Full Time), District Legal Services Authority, Bijnor vice Sri Rakesh Singh.

No. 3106 /Admin. (Services)/2019

Sri **Rakesh Singh**, Secretary (Full Time), District Legal Services Authority, Bijnor to be Civil Judge, Senior Division, Bijnor vice Smt. Shagun Panwar.

No. 3107 /Admin. (Services)/2019

Smt. **Shagun Panwar**, Civil Judge, Senior Division, Bijnor to be Judge Small Causes Court, Bijnor in the vacant court.

No. 3108 /Admin. (Services)/2019

Sri **Dilip Kumar Sachan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Sri Yogesh Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 3109 /Admin. (Services)/2019

Sri **Yogesh Kumar-II**, Additional Chief Judicial Magistrate, Bijnor to be Chief Judicial Magistrate, Bijnor in the vacant court.

No. 3110 /Admin. (Services)/2019

Sri **Devendra Singh Fauzdar**, Civil Judge, Senior Division (Fast Track Court), Budaun to be Secretary (Full Time), District Legal Services Authority, Budaun vice Sri Rajeev Kumar Singh.

No. 3111 /Admin. (Services)/2019

Sri **Rajeev Kumar Singh**, Secretary (Full Time), District Legal Services Authority, Budaun to be Civil Judge, Senior Division, Budaun in the vacant court.

No. 3112 /Admin. (Services)/2019

Smt. **Sangeeta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun to be Additional Chief Judicial Magistrate, Budaun vice Sri Rakesh Kumar Tiwari.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 3113 /Admin. (Services)/2019

Sri **Rakesh Kumar Tiwari**, Additional Chief Judicial Magistrate, Budaun to be Chief Judicial Magistrate, Budaun.

No. 3114 /Admin. (Services)/2019

Sri **Ashok Kumar Singh-IX**, Civil Judge, Senior Division (Fast Track Court), Bulandshahar to be Secretary (Full Time), District Legal Services Authority, Bulandshahar vice Sri Sumit Premi.

No. 3115 /Admin. (Services)/2019

Sri **Sumit Premi**, Secretary (Full Time), District Legal Services Authority, Bulandshahar to be Chief Judicial Magistrate, Bulandshahar in the vacant court.

No. 3116 /Admin. (Services)/2019

Sri **Rahul Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar to be Additional Chief Judicial Magistrate, Bulandshahar vice Sri Brijesh Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

No. 3117 /Admin. (Services)/2019

Sri **Brijesh Kumar-II**, Additional Chief Judicial Magistrate, Bulandshahar to be Judge Small Causes Court, Bulandshahar in the vacant court.

No. 3118 /Admin. (Services)/2019

Sri **Bhoola Ram**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar to be Civil Judge, Senior Division, Bulandshahar in the vacant court.

No. 3119 /Admin. (Services)/2019

Sri **Yogesh Dubey**, Secretary (Full Time), District Legal Services Authority, Chandauli to be Chief Judicial Magistrate, Chandauli in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 3120 /Admin. (Services)/2019

Sri Amit Kumar Yadav-I, Civil Judge, Senior Division (Fast Track Court), Chandauli to be Civil Judge, Senior Division, Chandauli in the vacant court.

No. 3121 /Admin. (Services)/2019

Sri Arun Kumar Yadav, Civil Judge, Senior Division (Fast Track Court), Chitrakoot to be Secretary (Full Time), District Legal Services Authority, Chitrakoot vice Smt. Namrata Sharma.

No. 3122 /Admin. (Services)/2019

Smt. Namrata Sharma, Secretary (Full Time), District Legal Services Authority, Chitrakoot to be Civil Judge, Senior Division, Chitrakoot vice Satyendra Prakash Pandey.

No. 3123 /Admin. (Services)/2019

Sri Satyendra Prakash Pandey, Civil Judge, Senior Division, Chitrakoot to be Chief Judicial Magistrate, Chitrakoot in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chitrakoot.

No. 3124 /Admin. (Services)/2019

Sri Shivendra Kumar Mishra, Additional Civil Judge, Senior Division, Deoria to be Secretary (Full Time), District Legal Services Authority, Deoria vice Sri Surya Kant Dhar Dubey.

No. 3125 /Admin. (Services)/2019

Sri Surya Kant Dhar Dubey, Secretary (Full Time), District Legal Services Authority, Deoria to be Additional Chief Judicial Magistrate, Deoria vice Sri Anand Priya Gautam.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 3126 /Admin. (Services)/2019

Sri Anand Priya Gautam, Additional Chief Judicial Magistrate, Deoria to be Civil Judge, Senior Division, Deoria vice Sri Bhupendra Pratap.

No. 3127 /Admin. (Services)/2019

Sri Bhupendra Pratap, Civil Judge, Senior Division, Deoria to be Chief Judicial Magistrate, Deoria.

No. 3128 /Admin. (Services)/2019

Smt. Sadhana Kumari Gupta, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah to be Secretary (Full Time), District Legal Services Authority, Etah vice Sri Saurabh Kumar Verma.

No. 3129 /Admin. (Services)/2019

Sri Saurabh Kumar Verma, Secretary (Full Time), District Legal Services Authority, Etah to be Civil Judge, Senior Division, Etah in the vacant court.

No. 3130 /Admin. (Services)/2019

Sri Manindra Pal Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah to be Additional Chief Judicial Magistrate, Etah vice Sri Anil Kumar-XII.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 3131 /Admin. (Services)/2019

Sri Anil Kumar-XII, Additional Chief Judicial Magistrate, Etah to be Chief Judicial Magistrate, Etah in the vacant court.

No. 3132 /Admin. (Services)/2019

Smt. Alunkrita Shakti Tripathi, Additional Chief Judicial Magistrate, Etawah to be Secretary (Full Time), District Legal Services Authority, Etawah vice Sushri Nutan Kumari.

No. 3133 /Admin. (Services)/2019

Sushri Nutan Kumari, Secretary (Full Time), District Legal Services Authority, Etawah to be Additional Chief Judicial Magistrate, Etawah vice Sri Raghuvir Singh Rathoure.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 3134 /Admin. (Services)/2019

Sri Raghuvir Singh Rathoure, Additional Chief Judicial Magistrate, Etawah to be Civil Judge, Senior Division, Etawah vice Sri Kamalesh Kumar Maurya.

No. 3135 /Admin. (Services)/2019

Sri Kamalesh Kumar Maurya, Civil Judge, Senior Division, Etawah to be Chief Judicial Magistrate, Etawah in the vacant court.

No. 3136 /Admin. (Services)/2019

Sri Sarvesh Kumar Mishra, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Secretary (Full Time), District Legal Services Authority, Faizabad vice Sri Chandra Mohan Mishra.

No. 3137 /Admin. (Services)/2019

Sri Sri Chandra Mohan Mishra, Secretary (Full Time), District Legal Services Authority, Faizabad to be Judge Small Causes Court, Faizabad in the vacant court.

No. 3138 /Admin. (Services)/2019

Sri Sanjiv Kumar Tripathi, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Additional Chief Judicial Magistrate, Faizabad in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Faizabad.

No. 3139 /Admin. (Services)/2019

Dr. Sunil Kumar Singh-IV, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Civil Judge, Senior Division, Faizabad in the vacant court.

No. 3140 /Admin. (Services)/2019

Sri Vijay Kumar Gupta-II, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Chief Judicial Magistrate, Faizabad in the vacant court.

No. 3141 /Admin. (Services)/2019

Dr. Lucky, Additional Civil Judge, Senior Division, Farrukhabad to be Secretary (Full Time), District Legal Services Authority, Farrukhabad vice Smt. Vineeta Singh.

No. 3142 /Admin. (Services)/2019

Smt. Vineeta Singh, Secretary (Full Time), District Legal Services Authority, Farrukhabad to be Additional Chief Judicial Magistrate, Farrukhabad vice Sri Achal Pratap Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 3143 /Admin. (Services)/2019

Sri Achal Pratap Singh, Additional Chief Judicial Magistrate, Farrukhabad to be Civil Judge, Senior Division, Farrukhabad vice Sri Rajendra Kumar Singh.

No. 3144 /Admin. (Services)/2019

Sri Rajendra Kumar Singh, Civil Judge, Senior Division, Farrukhabad to be Chief Judicial Magistrate, Farrukhabad in the vacant court.

No. 3145 /Admin. (Services)/2019

Sri Lal Babu Yadav, Additional Chief Judicial Magistrate, Fatehpur to be Chief Judicial Magistrate, Fatehpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 3146 /Admin. (Services)/2019

Sri Prashant Shukla, Secretary (Full Time), District Legal Services Authority, Fatehpur to be Civil Judge, Senior Division, Fatehpur in the vacant court.

No. 3147 /Admin. (Services)/2019

Sri Bateshwar Kumar, Secretary (Full Time), District Legal Services Authority, Firozabad to be Additional Chief Judicial Magistrate, Firozabad vice Sushri Seema Kumari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 3148 /Admin. (Services)/2019

Sushri Seema Kumari, Additional Chief Judicial Magistrate, Firozabad to be Civil Judge, Senior Division, Firozabad vice Sri Kalparaj Singh.

No. 3149 /Admin. (Services)/2019

Sri Kalparaj Singh, Civil Judge, Senior Division, Firozabad to be Chief Judicial Magistrate, Firozabad in the vacant court.

No. 3150 /Admin. (Services)/2019

Smt. Minakshi Sinha, Additional Civil Judge, Senior Division, Gautambuddha Nagar to be Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar vice Sri Viresh Chandra.

No. 3151 /Admin. (Services)/2019

Sri Viresh Chandra, Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar to be Additional Chief Judicial Magistrate, Gautambuddha Nagar vice Smt. Neelu Mainwal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar.

No. 3152 /Admin. (Services)/2019

Smt. **Neelu Mainwal**, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Civil Judge, Senior Division, Gautambuddha Nagar vice Sri Shamim Ahmad Ansari.

No. 3153 /Admin. (Services)/2019

Sri **Shamim Ahmad Ansari**, Civil Judge, Senior Division, Gautambuddha Nagar to be Chief Judicial Magistrate, Gautambuddha Nagar in the vacant court.

No. 3154 /Admin. (Services)/2019

Sri **Ram Mani Pathak**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Judge Small Causes Court, Ghaziabad in the vacant court.

No. 3155 /Admin. (Services)/2019

Smt. **Ekta Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Ghaziabad in the vacant court.

No. 3156 /Admin. (Services)/2019

Sri **Piyush Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad in the vacant court.

No. 3157 /Admin. (Services)/2019

Sri **Bhartendra Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 3158 /Admin. (Services)/2019

Sri **Ratnesh Deep Kamal Anand**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad in the vacant court.

No. 3159 /Admin. (Services)/2019

Sri **Sunil Kumar-VI**, Secretary (Full Time), District Legal Services Authority, Ghazipur to be Chief Judicial Magistrate, Ghazipur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 3160 /Admin. (Services)/2019

Sri Ravi Shankar Gupta, Civil Judge, Senior Division (Fast Track Court), Gonda to be Secretary (Full Time), District Legal Services Authority, Gonda vice Sri Vivek Kumar Singh-II.

No. 3161 /Admin. (Services)/2019

Sri Vivek Kumar Singh-II, Secretary (Full Time), District Legal Services Authority, Gonda to be Additional Chief Judicial Magistrate, Gonda vice Sri Jaihind Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 3162 /Admin. (Services)/2019

Sri Jaihind Kumar Singh, Additional Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Gonda in the vacant court.

No. 3163 /Admin. (Services)/2019

Sri Hari Ram, Additional Chief Judicial Magistrate (Northern Eastern Railway), Gonda to be Chief Judicial Magistrate, Gonda in the vacant court.

No. 3164 /Admin. (Services)/2019

Sri Rahul Kumar Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Secretary (Full Time), District Legal Services Authority, Gorakhpur vice Srmt. Tarkeshwari Singh.

No. 3165 /Admin. (Services)/2019

Smt. Tarkeshwari Singh, Secretary (Full Time), District Legal Services Authority, Gorakhpur to be Chief Judicial Magistrate, Gorakhpur in the vacant court.

No. 3166 /Admin. (Services)/2019

Sri Shivam Kumar, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Vijay Kumar Vishwakarma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 3167 /Admin. (Services)/2019

Sri Vijay Kumar Vishwakarma, Additional Chief Judicial Magistrate, Gorakhpur to be Judge Small Causes Court, Gorakhpur in the vacant court.

No. 3168 /Admin. (Services)/2019

Sri Mangal Dev Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur in the vacant court.

No. 3169 /Admin. (Services)/2019

Sri Birendr Singh, Secretary (Full Time), District Legal Services Authority, Hamirpur to be Additional Chief Judicial Magistrate, Hamirpur vice Smt. Suneeta Sharma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 3170 /Admin. (Services)/2019

Smt. Suneeta Sharma, Additional Chief Judicial Magistrate, Hamirpur to be Civil Judge, Senior Division, Hamirpur in the vacant court.

No. 3171 /Admin. (Services)/2019

Sri Amit Kumar Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hapur to be I-Civil Judge, Senior Division, Hapur in the vacant court.

No. 3172 /Admin. (Services)/2019

Sri Manoj Kumar Shashan, Civil Judge, Senior Division (Fast Track Court), Hapur to be II-Civil Judge, Senior Division, Hapur in the vacant court.

No. 3173 /Admin. (Services)/2019

Smt. Swati, Additional Chief Judicial Magistrate, Hapur to be Chief Judicial Magistrate, Hapur in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur.

No. 3174 /Admin. (Services)/2019

Smt. Sabiha Khatoon, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Secretary (Full Time), District Legal Services Authority, Hardoi in the vacant court.

No. 3175 /Admin. (Services)/2019

Sushri Alka Pandey, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Sri Sanjay Kumar Gond.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 3176 /Admin. (Services)/2019

Sri Sanjay Kumar Gond, Additional Chief Judicial Magistrate, Hardoi to be Chief Judicial Magistrate, Hardoi in the vacant court.

No. 3177 /Admin. (Services)/2019

Sri Sheelvant, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Hardoi in the vacant court.

No. 3178 /Admin. (Services)/2019

Sri Sushil Kumar Singh, Secretary (Full Time), District Legal Services Authority, Hathras to be Additional Chief Judicial Magistrate, Hathras vice Smt. Shiv Kumari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras

No. 3179 /Admin. (Services)/2019

Smt. Shiv Kumari, Additional Chief Judicial Magistrate, Hathras to be Civil Judge, Senior Division, Hathras vice Sri Yogendra Chauhan.

No. 3180 /Admin. (Services)/2019

Sri Yogendra Chauhan, Civil Judge, Senior Division, Hathras to be Chief Judicial Magistrate, Hathras in the vacant court.

No. 3181 /Admin. (Services)/2019

Sri Mohammad Firoz, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Secretary (Full Time), District Legal Services Authority, Jaunpur vice Sri Anjani Kumar Singh.

No. 3182 /Admin. (Services)/2019

Sri Anjani Kumar Singh, Secretary (Full Time), District Legal Services Authority, Jaunpur to be Chief Judicial Magistrate, Jaunpur in the vacant court.

No. 3183 /Admin. (Services)/2019

Sri Vikas, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Chief Judicial Magistrate, Jaunpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 3184 /Admin. (Services)/2019

Sri Ashok Kumar Singh-VIII, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge, Senior Division, Jaunpur in the vacant court.

No. 3185 /Admin. (Services)/2019

Sri Hitesh Agrawal, Civil Judge, Senior Division (Fast Track Court), Jhansi to be Secretary (Full Time), District Legal Services Authority, Jhansi vice Sri Vijay Kumar Verma-II.

No. 3186 /Admin. (Services)/2019

Sri Vijay Kumar Verma-II, Secretary (Full Time), District Legal Services Authority, Jhansi to be Additional Chief Judicial Magistrate, Jhansi vice Sri Manoj Kumar Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 3187 /Admin. (Services)/2019

Sri Manoj Kumar Tiwari, Additional Chief Judicial Magistrate, Jhansi to be Chief Judicial Magistrate, Jhansi in the vacant court.

No. 3188 /Admin. (Services)/2019

Sri Devendra Nath Goswami, Additional Chief Judicial Magistrate (Central Railway), Jhansi to be Civil Judge, Senior Division, Jhansi vice Sri Lal Bahadur Gond.

No. 3189 /Admin. (Services)/2019

Sri Lal Bahadur Gond, Civil Judge, Senior Division, Jhansi to be Judge Small Causes Court, Jhansi in the vacant court.

No. 3190 /Admin. (Services)/2019

Sushri Priyanka Singh, Civil Judge, Senior Division (Fast Track Court), Kannauj to be Secretary (Full Time), District Legal Services Authority, Kannauj vice Sushri Shilpi Chauhan.

No. 3191 /Admin. (Services)/2019

Sushri Shilpi Chauhan, Secretary (Full Time), District Legal Services Authority, Kannauj to be Additional Chief Judicial Magistrate, Kannauj vice Sushri Shambhavi Yadav.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 3192 /Admin. (Services)/2019

Sushri **Shambhavi Yadav**, Additional Chief Judicial Magistrate, Kannauj to be Civil Judge, Senior Division, Kannauj vice Smt. Geetanjali Garg.

No. 3193 /Admin. (Services)/2019

Smt. **Geetanjali Garg**, Civil Judge, Senior Division, Kannauj to be Chief Judicial Magistrate, Kannauj in the vacant court.

No. 3194 /Admin. (Services)/2019

Sri **Rohit Singh**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Judge Small Causes Court, Kanpur Nagar in the vacant court.

No. 3195 /Admin. (Services)/2019

Smt. **Tanu Bhatnagar**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar in the vacant court.

No. 3196 /Admin. (Services)/2019

Smt. **Nisha Jha**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Kanpur Nagar in the vacant court.

No. 3197 /Admin. (Services)/2019

Sri **Harendra Kumar Ojha**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar in the vacant court.

No. 3198 /Admin. (Services)/2019

Sri **Chinta Ram**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, , Kanpur Nagar in the vacant court.

No. 3199 /Admin. (Services)/2019

Sushri **Chetna Singh**, Civil Judge, Senior Division (Fast Track Court), Kasganj to be Secretary (Full Time), District Legal Services Authority, Kasganj vice Sri Narendra Kumar-V.

No. 3200 /Admin. (Services)/2019

Sri **Narendra Kumar-V**, Secretary (Full Time), District Legal Services Authority, Kasganj to be Additional Chief Judicial Magistrate, Kasganj vice Sushri Archana Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj.

No. 3201 /Admin. (Services)/2019

Sushri **Archana Singh**, Additional Chief Judicial Magistrate, Kasganj to be Civil Judge, Senior Division, Kasganj vice Sri Ankur Garg.

No. 3202 /Admin. (Services)/2019

Sri **Ankur Garg**, Civil Judge, Senior Division, Kasganj to be Chief Judicial Magistrate, Kasganj in the vacant court.

No. 3203 /Admin. (Services)/2019

Sri **Vikas Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Chief Judicial Magistrate, Lakhimpur Kheri in the vacant court.

No. 3204 /Admin. (Services)/2019

Smt. **Seema Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge, Senior Division, Lakhimpur Kheri in the vacant court.

No. 3205 /Admin. (Services)/2019

Sri **Sandeep Chaudhary**, Civil Judge, Senior Division (Fast Track Court), Lakhimpur Kheri to be Additional Chief Judicial Magistrate, Lakhimpur Kheri in the vacant court.

No. 3206 /Admin. (Services)/2019

Sri **Suraj Mishra**, Secretary (Full Time), District Legal Services Authority, Lalitpur to be Civil Judge, Senior Division, Lalitpur vice Sri Ravi Kumar Gupta.

No. 3207 /Admin. (Services)/2019

Sri **Ravi Kumar Gupta**, Civil Judge, Senior Division, Lalitpur to be Chief Judicial Magistrate, Lalitpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lalitpur.

No. 3208 /Admin. (Services)/2019

Sri **Sunil Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Lucknow vice Smt. Anju Kanaujia.

No. 3209 /Admin. (Services)/2019

Smt. **Anju Kanaujia**, Secretary (Full Time), District Legal Services Authority, Lucknow to be Judge Small Causes Court, Lucknow in the vacant court.

No. 3210 /Admin. (Services)/2019

Smt. **Meera Gothwal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Lucknow in the vacant court.

No. 3211 /Admin. (Services)/2019

Sri **Shiva Nand**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Lucknow in the vacant court.

No. 3212 /Admin. (Services)/2019

Smt. **Sushil Kumari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Mohanlalganj at Lucknow in the vacant court.

No. 3213 /Admin. (Services)/2019

Sri **Sanjay Kumar-V**, Additional Chief Judicial Magistrate (Special Court Ayodhya Prakaran), Lucknow to be Civil Judge, Senior Division, Malihabad at Lucknow in the vacant court.

No. 3214 /Admin. (Services)/2019

Sri **Sudesh Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Special Chief Judicial Magistrate, Lucknow in the vacant court.

No. 3215 /Admin. (Services)/2019

Sri **Dibyanand**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Lucknow, Additional Chief Judicial Magistrate, Lucknow in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 3216 /Admin. (Services)/2019

Sri **Satya Pal Singh Premi**, Secretary (Full Time), District Legal Services Authority, Maharajganj to be Civil Judge, Senior Division, Maharajganj in the vacant court.

No. 3217 /Admin. (Services)/2019

Sri Amit Mishra, Secretary (Full Time), District Legal Services Authority, Mainpuri to be Additional Chief Judicial Magistrate, Mainpuri vice Smt. Tarannum Khan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 3218 /Admin. (Services)/2019

Smt. Tarannum Khan, Additional Chief Judicial Magistrate, Mainpuri to be Civil Judge, Senior Division, Mainpuri vice Sri Tendra Pal Singh.

No. 3219 /Admin. (Services)/2019

Sri Tendra Pal Singh, Civil Judge, Senior Division, Mainpuri to be Chief Judicial Magistrate, Mainpuri in the vacant court.

No. 3220 /Admin. (Services)/2019

Sri Mayur Jain, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Chief Judicial Magistrate, Mathura in the vacant court.

No. 3221 /Admin. (Services)/2019

Smt. Chhaya Sharma, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Civil Judge, Senior Division, Mathura in the vacant court.

No. 3222 /Admin. (Services)/2019

Smt. Anju Rajpoot, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 3223 /Admin. (Services)/2019

Sri Shubham Verma, Civil Judge, Senior Division (Fast Track Court), Mau to be Civil Judge, Senior Division, Mau in the vacant court.

No. 3224 /Admin. (Services)/2019

Sri Vinod Sharma, Additional Civil Judge, Senior Division, Mau to be Chief Judicial Magistrate, Mau in the vacant court.

No. 3225 /Admin. (Services)/2019

Sri Vinay Prakash Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Secretary (Full Time), District Legal Services Authority, Meerut vice Smt. Bushra Adil Rizvi.

No. 3226 /Admin. (Services)/2019

Smt. Bushra Adil Rizvi, Secretary (Full Time), District Legal Services Authority, Meerut to be Judge Small Causes Court, Meerut in the vacant court.

No. 3227 /Admin. (Services)/2019

Sri Apoorv Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Meerut in the vacant court.

No. 3228 /Admin. (Services)/2019

Sri Yajuvendra Vikram Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut.

No. 3229 /Admin. (Services)/2019

Sri Surendra Kumar Rai, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut in the vacant court.

No. 3230 /Admin. (Services)/2019

Sri Ghanendra Kumar, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 3231 /Admin. (Services)/2019

Sri Amit Kumar Yadav-II, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur to be Secretary (Full Time), District Legal Services Authority, Mirzapur vice Smt. Neha Gangwar.

No. 3232 /Admin. (Services)/2019

Smt. Neha Gangwar, Secretary (Full Time), District Legal Services Authority, Mirzapur to be Additional Chief Judicial Magistrate, Mirzapur vice Smt. Lovely Jaiswal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mirzapur.

No. 3233 /Admin. (Services)/2019

Smt. **Lovely Jaiswal**, Additional Chief Judicial Magistrate, Mirzapur to be Civil Judge, Senior Division, Mirzapur vice Sri Indra Jeet Singh-II.

No. 3234 /Admin. (Services)/2019

Sri **Indra Jeet Singh-II**, Civil Judge, Senior Division, Mirzapur to be Chief Judicial Magistrate, Mirzapur in the vacant court.

No. 3235 /Admin. (Services)/2019

Sri **Vibhanshu Sudheer**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Secretary (Full Time), District Legal Services Authority, Moradabad vice Km. Alka Chaudhary.

No. 3236 /Admin. (Services)/2019

Km. **Alka Chaudhary**, Secretary (Full Time), District Legal Services Authority, Moradabad to be Chief Judicial Magistrate, Moradabad in the vacant court.

No. 3237 /Admin. (Services)/2019

Smt. **Kavita Agrawal**, Additional Civil Judge, Senior Division, Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Sri Sushil Kumar Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 3238 /Admin. (Services)/2019

Sri **Sushil Kumar Verma**, Additional Chief Judicial Magistrate, Moradabad to be Judge Small Causes Court, Moradabad in the vacant court.

No. 3239 /Admin. (Services)/2019

Sri **Abhay Pratap Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Civil Judge, Senior Division, Moradabad in the vacant court.

No. 3240 /Admin. (Services)/2019

Sri **Ravi Kant Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Chief Judicial Magistrate, Muzaffar Nagar in the vacant court.

No. 3241 /Admin. (Services)/2019

Sushri **Saloni Rastogi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge, Senior Division, Muzaffar Nagar in the vacant court.

No. 3242 /Admin. (Services)/2019

Smt. **Jyoti Agrawal**, Additional Civil Judge, Senior Division, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Muzaffar Nagar in the vacant court.

No. 3243 /Admin. (Services)/2019

Sri **Mukeem Ahmad**, Civil Judge, Senior Division (Fast Track Court), Muzaffar Nagar to be Secretary (Full Time), District Legal Services Authority, Muzaffar Nagar in the vacant court.

No. 3244 /Admin. (Services)/2019

Sushri **Sudesh Kumari**, Civil Judge, Senior Division (Fast Track Court), Pilibhit to be Secretary (Full Time), District Legal Services Authority, Pilibhit vice Sri Munna Lal.

No. 3245 /Admin. (Services)/2019

Sri **Munna Lal**, Secretary (Full Time), District Legal Services Authority, Pilibhit to be Additional Chief Judicial Magistrate, Pilibhit vice Sri Sunil Kumar-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 3246 /Admin. (Services)/2019

Sri **Sunil Kumar-III**, Additional Chief Judicial Magistrate, Pilibhit to be Civil Judge, Senior Division, Pilibhit vice Smt. Chir Kumaritva.

No. 3247 /Admin. (Services)/2019

Smt. **Chir Kumaritva**, Civil Judge, Senior Division, Pilibhit to be Chief Judicial Magistrate, Pilibhit in the vacant court.

No. 3248 /Admin. (Services)/2019

Sri **Kamal Singh**, Secretary (Full Time), District Legal Services Authority, Pratapgarh to be Chief Judicial Magistrate, Pratapgarh in the vacant court.

No. 3249 /Admin. (Services)/2019

Sushri **Akanksha Mishra**, additional Civil Judge, Senior Division, Pratapgarh to be Civil Judge, Senior Division, Pratapgarh in the vacant court.

No. 3250 /Admin. (Services)/2019

Sri **Sanjay Singh-II**, Civil Judge, Senior Division (Fast Track Court), Pratapgarh to be Additional Chief Judicial Magistrate, Pratapgarh in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 3251 /Admin. (Services)/2019

Smt. **Pooja Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rae Bareli to be Secretary (Full Time), District Legal Services Authority, Rae Bareli vice Smt. Neelima Singh.

No. 3252 /Admin. (Services)/2019

Smt. **Neelima Singh**, Secretary (Full Time), District Legal Services Authority, Rae Bareli to be Chief Judicial Magistrate, Rae Bareli in the vacant court.

No. 3253 /Admin. (Services)/2019

Sri **Meraj Ahmed**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rae Bareli to be Civil Judge, Senior Division, Rae Bareli in the vacant court.

No. 3254 /Admin. (Services)/2019

Smt. **Richa Upadhyay**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rae Bareli to be Additional Chief Judicial Magistrate, Rae Bareli in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rae Bareli.

No. 3255 /Admin. (Services)/2019

Sushri **Priti Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/Kanpur Dehat to be Secretary (Full Time), District Legal Services Authority, Ramabai Nagar/Kanpur Dehat vice Sri Kamalkant Gupta.

No. 3256 /Admin. (Services)/2019

Sri **Kamalkant Gutpa**, Secretary (Full Time), District Legal Services Authority, Ramabai Nagar/Kanpur Dehat to be Additional Chief Judicial Magistrate, Ramabai Nagar/Kanpur Dehat vice Sri Vijay Kumar-IV.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar/Kanpur Dehat.

No. 3257 /Admin. (Services)/2019

Sri **Vijay Kumar-IV**, Additional Chief Judicial Magistrate, Ramabai Nagar/Kanpur Dehat to be Civil Judge, Senior Division, Ramabai Nagar/Kanpur Dehat vice Sri Vinay Kumar-II.

No. 3258 /Admin. (Services)/2019

Sri **Vinay Kumar-II**, Civil Judge, Senior Division, Ramabai Nagar/Kanpur Dehat to be Chief Judicial Magistrate, Ramabai Nagar/Kanpur Dehat.

No. 3259 /Admin. (Services)/2019

Sri Prabodh Kumar, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Chief Judicial Magistrate, Rampur in the vacant court.

No. 3260 /Admin. (Services)/2019

Smt. Sweta Choudhary, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Civil Judge, Senior Division, Rampur in the vacant court.

No. 3261 /Admin. (Services)/2019

Smt. Shilpe Rani, Civil Judge, Senior Division (Fast Track Court), Rampur to be Additional Chief Judicial Magistrate, Rampur in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 3262 /Admin. (Services)/2019

Sri Surendra Prasad, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Judge Small Causes Court, Saharanpur in the vacant court.

No. 3263 /Admin. (Services)/2019

Sri Rajeev Saran, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Chief Judicial Magistrate, Saharanpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 3264 /Admin. (Services)/2019

Sri Hrishikesh Pandey, Civil Judge, Senior Division (Fast Track Court), Saharanpur to be Civil Judge, Senior Division, Saharanpur.

No. 3265 /Admin. (Services)/2019

Sri Satya Prakash Arya, Additional Civil Judge, Senior Division, Sant Kabir Nagar to be Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar vice Sri Shailendra Yadav.

No. 3266 /Admin. (Services)/2019

Sri Shailendra Yadav, Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar to be Civil Judge, Senior Division, Sant Kabir Nagar vice Smt. Shikha Rani Jaiswal.

No. 3267 /Admin. (Services)/2019

Smt. **Shikha Rani Jaiswal**, Civil Judge, Senior Division, Sant Kabir Nagar to be Chief Judicial Magistrate, Sant Kabir Nagar in the vacant court.

No. 3268 /Admin. (Services)/2019

Sushri **Ruchi Tiwari**, Additional Chief Judicial Magistrate, Kairana (Shamli at Kairana) to be Civil Judge, Senior Division, Kairana (Shamli at Kairana) in the vacant court.

No. 3269 /Admin. (Services)/2019

Sri **Deepak Kumar Jaiswal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Secretary (Full Time), District Legal Services Authority, Sitapur vice Shiva Nand Gupta.

No. 3270 /Admin. (Services)/2019

Sri **Shiva Nand Gupta**, Secretary (Full Time), District Legal Services Authority, Sitapur to be Additional Chief Judicial Magistrate, Sitapur vice Amar Pratap Chaudhari

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 3271 /Admin. (Services)/2019

Sri **Amar Pratap Chaudhari**, Additional Chief Judicial Magistrate, Sitapur to be Civil Judge, Senior Division, Sitapur vice Sri Manoj Kumar Jatav.

No. 3272 /Admin. (Services)/2019

Sri **Manoj Kumar Jatav**, Civil Judge, Senior Division, Sitapur to be Chief Judicial Magistrate, Sitapur vice Sri Surendra Singh-III.

No. 3273 /Admin. (Services)/2019

Sri **Surendra Singh-III**, Chief Judicial Magistrate, Sitapur to be Judge Small Causes Court, Sitapur in the vacant court.

No. 3274 /Admin. (Services)/2019

Sri **Mahendra Kumar-II**, Civil Judge, Senior Division, Sonbhadra to be Chief Judicial Magistrate, Sonbhadra in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 3275 /Admin. (Services)/2019

Sri Harish Kumar-II, Additional Chief Judicial Magistrate, Sultanpur to be Chief Judicial Magistrate, Sultanpur in the vacant court.

No. 3276 /Admin. (Services)/2019

Sri Sandeep Gupta, Additional Civil Judge, Senior Division, Sultanpur to be Civil Judge, Senior Division, Sultanpur in the vacant court.

No. 3277 /Admin. (Services)/2019

Sri Shashi Kumar, Civil Judge, Senior Division (Fast Track Court), Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 3278 /Admin. (Services)/2019

Sri Mahendra Kumar Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi vice Sri Devashish.

No. 3279 /Admin. (Services)/2019

Sri Devashish, Secretary (Full Time), District Legal Services Authority, Varanasi to be Judge Small Causes Court, Varanasi in the vacant court.

No. 3280 /Admin. (Services)/2019

Sri Ran Vijay Pratap Singh, Additional Chief Judicial Magistrate (Northern Railway), Varanasi to be Chief Judicial Magistrate, Varanasi in the vacant court.

No. 3281 /Admin. (Services)/2019

Sri Rakesh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Varanasi in the vacant court.

No. 3282 /Admin. (Services)/2019

Sri Surendra Pratap Yadav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Special Chief Judicial Magistrate, Varanasi in the vacant court.

No. 3283 /Admin. (Services)/2019

Sri Ravi Prakash Sahu, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

BY ORDER OF THE COURT

**Sd/-
(MAYANK KUMAR JAIN)
REGISTRAR GENERAL**

No. 403/Admin. (Services)/2019 Dated: Allahabad : August 22, 2019

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.

14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Private Secretaries to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)